NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/02/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/9/2016

NAME OF THE PETITIONER(S) : PLANT LIPIDS PVT LTD

NAME OF THE APPLICANT(S)

: SYNTHITE INDUSTRIES LTD & 9 others

UNDER SECTION

: 58

S.No. NAME (IN CAPITAL)

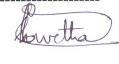
DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

(1) TK Bherskay Keerthi, K

COUNSEL FOR the



P.S. RAMAN; Sr. Adn
THRZYAGURAN
KANINAN, MAN

ORDER

Counsels representing both the sides are present. Both the counsels sought time for submitting final arguments. Time extended at request. Put up on $\underline{08.03.2017}$ at 10.30 A.M.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)